

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 54 of 2020**

**IN THE MATTER OF:**

**AI- Sami Agro Products Pvt. Ltd. & Ors.**

**....Appellants**

**Vs.**

**Duan Hongli & Anr.**

**....Respondents**

**Present:**

**For Appellants: Mr. Aaditya A. Pande and Mr. Rahul Chitnis,  
Advocates**

**For Respondents: None**

**O R D E R**  
**(Virtual Mode)**

**18.11.2020:** At request of the Learned Counsel Mr. Rahul Chitnis appearing for the Appellants, time is granted till **22<sup>nd</sup> December, 2020** to explore the possibility of settlement and to inform this Tribunal.

[Justice Venugopal M.]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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